

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/209/(IB)/2017  
NAME OF THE PETITIONER(S) : NAGABHUSANA B S  
NAME OF THE RESPONDENT(S) : MASCON GLOBAL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation <sup>from</sup> on both the sides. The Registry is directed to issue notice to both the parties. Put up on 11.08.2017 at 10.30 A.M.

S. Vijayaraghavan -  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)